

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

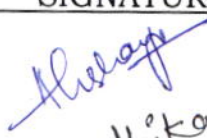
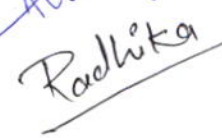
C.S.P. No. 997/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: M/s. Care Integrated Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Akshya Bhansali	Advocate	
2.	Ms. Radhika Toshniwal	Company Secretary i/b Mindspright Legal	

**ORDER**

**C.S.P. No. 997/230-232/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. It is represented that the matter be adjourned to 15.12.2017.
3. Hence the matter is posted to **15.12.2017**.

08.12.2017

Aah

Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)